

National Company Law Tribunal

Allahabad Bench

CP No. (IB) 15/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 22.02.2018

NAME OF THE COMPANY: *AF Consult India Pvt Ltd v/s West Kameng Energy Pvt Ltd*
SECTION OF THE COMPANIES ACT/ I & B CODE: *9 of I & B code of 2016*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>Ankit Kumar Singh</i>	<i>PCS</i>	<i>Petitioner</i>	<i>X wait</i>
<u>2.</u>				

CP No. (IB) 15/ALD/2018

Shri Ankit Kumar Singh, PCS for the petitioner.

The Registry issued a formal notice to the Corporate Debtor Company through Speed Post. However, proof of service thereof is still awaited. While, petitioner also files affidavit of service in respect of notices were served to the Corporate Debtor Company, which is taken on record.

In view of this, Registry is directed to send reminder notice to the Corporate Debtor Company on its registered address.

The matter to be listed on 23rd March, 2018.

Date: 22/02/2018

Typed by
Jyoti
(Stenographer)

Sd

**H.P. Chaturvedi,
Member(Judicial)**